

[Translation]

Growth Centre in Kotdwar

4807 MAJ GEN (RETD) BHUWAN CHANDRA KHANDURI Will the PRIME MINISTER be pleased to refer the reply given on July 8, 1992 to Unstarred Question No 12 and state

(a) whether growth centre in Kotdwar has since been set up

(b) if so, the details thereof

(c) if not, the reasons therefor, and

(d) the time by which the growth centre is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) to (d) Under the Growth Centre Scheme district Pauri Garhwal has been allotted a growth centre. The growth centre would be located at Shivrajpur-Padampur which is about 6 Kms from Kotdwartown. The project report sent by the State Government for Shivrajpur Padampur is under appraisal by the lead agency. Central assistance of Rs 50 lakhs has been released to the centre on a provisional basis. The growth centre when established would benefit the surrounding areas.

[English]

Concessions to Small Scale Units in Maharashtra

4808 SHRI RAM NAIK Will the PRIME MINISTER be pleased to state

(a) whether the Government have announced certain concessions and facilities to the small scale units under the new Industrial Policy

(b) if so the details thereof

(c) whether the Government are aware that these concessions and facilities have not yet been made available to the small scale units in Maharashtra, and

(d) if so, the action taken/proposed to ensure that the small scale units in Maharashtra also avail these concessions/facilities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M ARUNACHALAM) (a) Yes Sir

(b) The New Industrial Policy announced broadly cover the following areas -

(i) Tiny Sector - increase in investment limit and formulation of special package

(ii) Financial support

(iii) Infrastructural facilities

(iv) Marketing and exports

(v) Modernisation technology and quality

(vi) Promotion of entrepreneurship

(vii) Simplification of procedures

(c) and (d) The measures announced are applicable for the entire country including Maharashtra. The details of action taken by the Government of Maharashtra in respect of new policy measures are as under

The units are registered as per the revised enhanced investment limit in plant and machinery of Small Scale Industries, Ancillary Units and Export Oriented Units. The SSI Units are also registered where the equity participation by other industrial undertakings is not exceeding 24% of total shareholding. The registered SSI Units are also given facilities of 15% price preference in Government Purchase Programme. The Term Loan Credit Facilities are also granted

to SSI Units by the State Financial Corporation, as per the prescribed guidelines

The State Directorate of Industries has simplified the procedure for registration of SSI units by reducing the large amount of documentation, greater delegation of powers and reduction of inspections. 97 different Small Scale Industries Registration Circulars have been substituted by a Single Circular. Similarly the procedure for recommendation for raw-material assistance has been simplified by substituting 29 different raw-material Circulars by a single Circular. The powers have been delegated district level for allotment of plots upto 2500 sq. mtrs in MIDC Estates. Similarly the powers to sanction loans upto Rs. 7.5 lakhs have been delegated by the Maharashtra State Financial Corporation at Regional Level. In addition the procedures for grant of assistance to SSI Units for electric connections 'No Objection Certificate' in Bombay Metropolitan Region and hose relating to Co-operative Industrial Estates are also being simplified.

**Proposal for Reclaiming the
Wasteland in Una District of Himachal
Pradesh**

4810 PROF. PREMDHUMAL Will the PRIME MINISTER be pleased to state

(a) whether any proposal has been received from the Government of Himachal Pradesh for reclaiming the wasteland in Una District

(b) if so, whether the proposal has been approved

(c) if so, the details thereof and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH) (a) to (d) The information is being collected and will be laid on the Table of the House

**Development of Non-Conventional
Energy Sources in Assam**

4811 SHRI UDDHAB BARMAN Will the PRIME MINISTER be pleased to state

(a) whether the Union Government have received any proposals from the Government of Assam for the development of non-conventional energy sources during 1991-92 and 1992-93 till date and

(b) if so, the details hereof and the action taken by the Government thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) (a) and (b) The Government of Assam has submitted proposals for fabrication of a mobile exhibition van and setting up of a special demonstration project in addition to the ongoing non-conventional energy projects/programmes. The Ministry of Non-Conventional Energy Sources has approved the proposal for the exhibition van as per approved funding pattern. The other proposal for special demonstration (for 93-94) is under consideration. The Ministry is providing support for various ongoing research & development, demonstration and extension programmes, such as Biogas, Improved Chulha, Solar Photovoltaic, Solar Thermal, Wind and Bio-energy in Assam. The status of installation of various non-conventional energy systems & devices in the State is given in the attached Statement.